

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:902  
ANSWERED ON:22.11.2001  
ENACTMENT OF BROADCASTING LAW  
N.T. SHANMUGAM;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government have proposed to enact a Broadcasting Law and amend the Cable Act of 1995;
- (b) if so, the details and its salient features thereof;
- (c) the time by which the same is likely to be introduced; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a): No Sir.
- (b) & (c): Do not arise.
- (d): The Communication Convergence Bill, 2001 has already been introduced in Parliament on 31.8.2001 and there is no need for a separate Broadcasting Law, at this stage.